

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-21/2008(Pt.)/9341/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court, Itanagar Permanent Bench,
Naharlagun, Arunachal Pradesh.

Dated Guwahati, 4th November, 2022.

Sub:- **Station leave permission.**

Ref:- HC(IB)-IT/VIG/01/2022 Dated 01.11.2022.

Sir,

With reference to the above, I am directed to inform you that the prayer of Shri Hirendra Kashyap, District & Sessions Judge, Bomdila, Arunachal Pradesh, regarding **station leave permission from the evening of 05.11.2022 till the morning 07.11.2022**, has been granted. A senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/9342-9343/A, dated , 04-11-2022

Copy to:

1. Shri Hirendra Kashyap, District & Sessions Judge, Bomdila, West
Kameng District, Arunachal Pradesh

2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)  Rds